

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI SPECIAL BENCH (COURT - II)**

**Item No.209**  
**(IB)-2240(ND)2019**  
**IA-4058/2021**

**IN THE MATTER OF:**

**M/s. Hi Tech Resource Management Limited** ... **Applicant/Petitioner**

**Versus**

**M/s. Overnite Express Limited** ... **Respondent**

**Under Section: 7 of IBC Code,2016**

**Order delivered on 17.09.2021**

**CORAM:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Advocate Nibruti Samal-Counsel for the RP

**ORDER**

**IA-4058/2021:** Application is filed by RP under Section 12 seeking extension of the CIRP period by further 90 days. Ld. Counsel states that CoC in its 4<sup>th</sup> meeting held on 01.09.2021 passed the resolution at resolution No. 1 and approved that the extension of CIRP period be applied for. The copy of minutes and voting results are annexed with the Application. Considering the submissions made and documents on record, we allow the Application, thereby extend the CIRP period by further 90 days from expiry of 180 days which is from 11.09.2021.

**The IA is Allowed and disposed off.**

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**(L.N. GUPTA)**  
**MEMBER (T)**

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**(DR. DEEPTI MUKESH)**  
**MEMBER (J)**